

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-83/94/7590/A**

From :- Smti. Kanchan Newar,  
Joint. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Rajesh Bodo,  
Counsellor, Family Court,  
Dhubri.

Dated Guwahati the 20<sup>th</sup> December, 2018.

Sub: **Station leave permission.**

Ref:- Your letter Dated 17.12.2018

Sir,

With reference to the above, I am directed to inform you that you have been allowed to leave the station w.e.f. the afternoon of 27.12.2018 till the morning of 02.01.2019, as prayed for.

The Chief Judicial Magistrate, Dhubri and in his absence the Addl. Chief Judicial Magistrate will remain in-charge of Family Court, Dhubri during your absence.

Yours faithfully



**JOINT. REGISTRAR (VIGILANCE)**

Rdsn.